

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CA(CAA) – 08/(PB/2018)

IN THE MATTER OF:

Tushar Drilling & Exploration Pvt. Ltd.
And
Beach Cottage Pvt. Ltd.

.... APPLICANT / PETITIONER
.... RESPONDENT

SECTION:

Under Section 232

Order delivered on 17.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR
Hon'ble President

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s) Mr. Sougat Sinha, Mr. Ravi Agrawal and Mr.
Manoj Kumar, Advocates

For the Respondent(s)

ORDER

Arguments heard.

Order reserved.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)